

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE BENCH AT CHENNAI

ORIGINAL APPLICATION No 268 OF 2016 (SZ)

Korattur People's Welfare & Awareness Trust
Represented by Mr.S.Sekaran
Founder and Managing Trustee
Registered Office at:
Door No.04, 5th Main Road, Ellai Amman Nagar,
Korattur, Chennai – 600 076.

... Applicant

Versus

Government of India
Rep. by its Secretary,
MoEF & CC, New Delhi and Ors.

... Respondents

REPORT FILED BY THE 9th RESPONDENT (CMWSSB)

DATE : 11.12.2023



**M/s. GAUTAM S.RAMAN
ADVOCATE**

**STANDING COUNSEL CHENNAI METROPOLITAN WATER SUPPLY AND
SEWERAGE BOARD**

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SOUTHERN ZONE BENCH AT CHENNAI
ORIGINAL APPLICATION No 268 OF 2016 (SZ)

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| SL. NO. | DESCRIPTION OF DOCUMENT | PAGE NO. |
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| 1. | Report filed on behalf of the 9 th Respondent (CMWSSB) | 1 - 15 |

Place: Chennai

Date : 11.12.2023

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE) CHENNAI

ORIGINAL APPLICATION No: 268 of 2016 (SZ)

Korattur People's Welfare & Awareness Trust
Represented by Mr. S. Sekaran
Founder and Managing Trustee
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Korattur, Chennai – 600 076

..... Applicant(s)

Versus

1. Government of India
Rep. by its Secretary
MoEF & CC, New Delhi
2. State of Tamilnadu
Rep. by Secretary to Govt,
Environment & Forest Dept Chennai
3. State of Tamilnadu,
Rep. by Secretary to Govt,
PWD, Chennai
4. The District Collector,
Thiruvallur
5. The Thasildar,
Ambattur
6. The Commissioner,
Corporation of Chennai
7. The Regional Deputy Commissioner (Central),
Shenoy Nagar, Chennai
8. The Zonal Officer of Chennai Corpn Zone – 7,
Ambattur
9. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director, Chennai – 2

AREA ENGINEER-VII

(C.M.W.S.S.B.)
Superintending Engineer (Central/Co-ord)
No.1, Krishna Nagar,
Mogappair, Chennai-57.

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

10. The District Environmental Engineer
Tamil Nadu Pollution Control Board,
Arumbakkam, Chennai.
11. Ambattur Industrial Estate Manufacturers' Assn,
Rep. by its President, Chennai
12. AAVIN,
Rep. by its Managing Director Ambattur, Chennai
13. MBI Mettloys (P) Ltd.,
Rep. by its Managing Director,
Ambattur, Chennai
14. Sunrise Electroplaters,
Rep. by its Proprietor,
SIDCO Industrial Estate Pttaravakkam,
Chennai
15. Industrial Rubber Products – Unit – II,
Rep. by its Managing Director,
SIDCO, Ambattur, Chennai
16. Hi – Tech Plastomers,
Rep. by it Managing Proprietor SIDCO,
Ambattur, Chennai
17. Cybele Industries Ltd,
Rep. by its Managing Director SIDCO,
Ambattur, Chennai
18. R.R. Leather Product Pvt.Ltd,
Rep. by its Managing Director SIDCO,
Ambattur, Chennai
19. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur, Chennai
(R19 suomotu impleaded as per Order dated 1.12.2016)

...Respondent(s)


AREA ENGINEER-VII

(270-00) C.M.W.S.S.B.
No.1, Krishna Nagar,
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REPORT FILED BY THE 9th RESPONDENT

I, R. Sivamurugan, S/o V.Raju, Hindu, aged about 57 years now working as Superintending Engineer (Central / Coordination) in Chennai Metropolitan Water Supply And Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (Central / Coordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and I have been authorized to file this report before this Hon'ble Tribunal on behalf of the 9th Respondent herein and as such I am well acquainted with the facts and circumstances of the case.

2. I am filing this updated Short and Long term action plan on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board who has been cited as 9th Respondent in the case filed by the Hon'ble National Green Tribunal, Southern Zone, Chennai vide O.A.No. 268 of 2016 (SZ).

3. I humbly submit that this Hon'ble Tribunal, Southern Zone has given a direction to the committee as follows:

"..the Hon'ble National Green Tribunal in its order dated 12.12.2019 felt it appropriate to constitute a joint committee, consisting of (1) Principal Secretary for Urban Development Department, (2) Secretary, Public Works Department, (3) District Collector, Chennai, (4) Commissioner, Greater Chennai Corporation, (5) Senior Officer of Chennai Metropolitan Water Supply & Sewerage Board, (6) Senior Scientist/ Officer of Central Pollution Control Board and (8) IIT, Chennai to consider the question involved in the matter and prepare an


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action plan to find a permanent solution for the issue and execution of the same with shorter time line”

4. In this regard The Chief Secretary of the State has been directed to monitor and intervene, if there is any intervention required and give necessary instructions to resolve the issue and come with proper effective action plan with shorter time line.

5. Further, I humbly submit that Tamil Nadu State Pollution Control Board has been appointed as the Nodal agency for co-ordination and CMWSSB have communicated the progress of formulated action plan to TNPCB in proper time interval.

6. In this regard, the Hon'ble Justices of the National Green Tribunal, Chennai have issued direction on 4.10.2021 that the respondents cited in the application to submit their independent response and also further progress report regarding the work undertaken by CMWSSB.

7. I humbly submit that the total sewerage generated in Ambattur area from Depot 79 to 93 is 45MLD. The sewage from this area VII is diverted to Kodungaiyur STP, through 33 Nos. of Sewage pumping Stations with total capacity of 60 MLD. Therein raw sewage is being pumped from adequate No. of SPS to Treatment plant for treatment. Therefore the allegations implying that CMWSSB has not taken adequate care to ensure that sewage is being discharged into the water bodies are false and it is denied.

8. I further submit that for the areas which are yet to have sewer connections or where Under Ground Sewerage Systems (UGSS) are in the process of construction, CMWSSB has taken adequate measures to ensure that there are no outfalls into the water bodies, as will be further elaborated below:-


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- i. Area 07-Ambattur is an added area; The work of Laying of sewer main and construction of Machine holes works are carried out simultaneously for the unsewered areas to avoid letting out of sewage into the waterways. CMWSSB is effecting house service connections (HSC) through **“Revised Water and Sewer Connection Scheme”** wherever sewer system is available. More number of contractors are being engaged for effecting house sewer connections.
- ii. Though the new sewer network is being provided by CMWSSB the households who otherwise have septic tanks/ insitu treatment arrangements are reluctant to pay full charges and come forward to take connections with the CMWSSB's sewer system. The works of plugging sewage outfalls into Korattur Lake are being carried out in an expedite manner through **“Revised Water and Sewer Connection Scheme”** by effecting more numbers of **House service connections** upto 10 installment option is being provided for new connection charge to minor and small building so as to avoid letting out of sewage into Water bodies by the residents of the mentioned locations.
- iii. Public representatives and residential association members, such as the Petitioner herein are welcome to extend their co-operation for creating awareness among public for availing house sewer connections.
- iv. It is further submitted that, Private sewer tanker Lorries licensed through CMWSSB are being engaged by dialing Toll free Phone No.: 14420 to clear the septic tank of the residents in the locations wherever required and notice


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also been served to Public in coordination with the GCC to avoid letting out of sewage into water bodies.

- v. The State Government in G.O.(Ms) No. 183, M.A. & W.S. (MA-3) Dept. dated 31.12.2022 has issued Septage Management (Regulation) Rules for regulating periodic cleaning of septic tanks and transportation, treatment and disposal of fecal sludge and septage. de-sludging operators, CMWSSB do the following activities under this G.O. as an authority in respect of Chennai Metropolitan Area to do the following activities.
- To grant license in Form – II for any eligible persons who intends to collect, transport or dispose fecal sludge or septage after verification of applications along with documents submitted to the licensing authority for grant of license in Form – I along with a fee of Rs. 2000/- for a period of 2 years.
 - Decanting fees will be collected from sewer lorry operator (Licensee) for each trips.
 - The sewer lorry operator shall adhere to timing of operations an Area / Routes of operations for the vehicle specified in the license.
 - The sewer lorry operator shall only be allowed to de-sludge septic tanks/pits and transport fecal sludge and septage to the designated disposal facility during operational hours as mentioned in the license.
 - The sewer lorry used for transportation of fecal sludge and septage shall be fitted with a Global Positioning System (GPS) instrument or vehicle tracking system approved by the CMWSSB.


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- The sewer lorry operator found dumping fecal sludge and septage at any location or site other than disposal facility, the Area Engineer of CMWSSB may seize the vehicle or other article including motor, pump, tube, tool or equipment used for the commission of such offence.
- If any person contravenes or fails to comply with rules shall be punishable penalties for the first offence with fine, which may extend to Rs. 25,000/- The second or any subsequent offence, which may extend to Rs. 50,000/-
- The licensing authority may suspend or cancel the license, if the licensee commits breach of any of the terms and conditions or imposed with penalty for the second offence.

9. At this juncture, as per the direction of this Hon'ble Tribunal made in O.A.No. 268 of 2016, all the works mentioned in the short and long term action plan were taken up and the progress of works are as detailed below:


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| Short Term Action Plan | | | |
|---|--|---|-----------------|
| S.No | Issues | Details of work | Status of Work |
| 1 | <u>Ramapuram/ Ward 85</u> <u>: 25 Nos. of streets</u> Underground sewer system available but house sewer connections are not connected in the main sewer system. They are using septic tank for collection of domestic sewage. | <ul style="list-style-type: none"> Total 700 Nos of house sewer connections are effected under "illamthorumlnnaipu scheme" | Work Completed |
| 2 | <u>Teachers Colony/ Ward 85</u> i) Underground sewer System available in 8 streets. | <ul style="list-style-type: none"> Total 340 Nos of house sewer connections are effected under "illamthorumlnnaipu scheme" | Work completed. |
| | ii) Underground sewer system not available in 6 streets, the residents are using septic tank for collection of domestic sewage. | <ul style="list-style-type: none"> Total length of sewer main :1100m completed | Work completed. |
| | | <ul style="list-style-type: none"> Numbers of Manholes constructed. : 37 Nos | |
| <ul style="list-style-type: none"> Total 190 Nos of house sewer connections are effected under "illamthorumlnnaipu scheme" | | | |

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| LONG TERM ACTION PLAN | | | | | | |
|-----------------------|--|---|--|--|--|---|
| S. No | Issues prior to this status report | Action Plan submitted (till 03.11.2022) | Work Progress 04.11.2022-31.3.2023 | Work completed between 1.4.2023 and 15.10.23 | Balance work to be completed | Target Date/ Remark |
| 1 | <p>Ward 90 – Padikuppam, Golden George Colony</p> <p>Ward 92 – Paaraisalai, Mogappair East (10-12 Blocks).</p> <p>Ward 93 – Mogappair East (1-6 Blocks)</p> <p>Underground Sewage System is completed.</p> | <ul style="list-style-type: none"> Entire 12789 m length of sewer main and 522 no machine hole is completed Sewer mains provided in 90 streets Total 1314 Nos. of House Sewer connections to be effected Completed : 849Nos. | 267 | 122 | Net balance to be effected: 76Nos. | Work completed. Balance 76 nos. of House service Connections(HSCs) are unable to provide in view of the reason that, classification of land is not confirmed as to whether it is located in water body or not. Report from TahsildarAmbattur is awaited. |
| 2 | <p>i) SIDCO Industrial Estate/Depot 84 /Ward 85 & Depot 86/Ward 86 (P) TINY SHED-70 Nos.</p> <p>Provision of Underground sewer system is under progress. (Industries located in station road, 5th street and 4th cross street are discharging sewage into the storm water drain).</p> | <ul style="list-style-type: none"> Entire 2700m length of sewer main completed Sewer mains provided in 9 streets 70 Nos of House Sewer connections are to be effected under Illamthoruminnaipu 92 Nos of manholes construction completed | <p>18 Nos of HSC were effected.</p> <p>Gap work of 100 m completed</p> | 38 | Net HSC to be effected –14nos | Work completed. 14 nos. of HSCs yet to be given. Board is ready to provide connection. But the assessee not come forward to pay the connection charges and Infrastructure Development charges . As and when the payment is received, the connection will be effected. |
| | <p>ii) Depot 84 & 86 Korattur&Mannurpetta</p> <p>Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage.</p> | <ul style="list-style-type: none"> Entire Sewer of length 10380m completed Sewer mains provided in 157 streets 1300 Nos. of House Sewer connections are to be effected Completed : 746Nos 524 number of Manholes construction completed | <p>179nos. of HSC were effected</p> <p>Gap work of 420 m out of 707m completed. Balance – 287m</p> | 99 | <p>Net balance of HSCs to be effected– 276nos.</p> <p>Balance – 132m</p> | <p>Work under progress.</p> <p>Balance276Nos of HSC will be effected upon completion of laying of sewer main for a length of 132m. Probable date of completion15th Oct,2023</p> |


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| S.No | Issues prior to this status report | Action Plan submitted (till 03.11.2022) | Work Progress 04.11.2022-31.3.2023 | Work completed between 1.4.2023 and 15.10.23 | Balance work to be completed | Target Date/ Remark |
|------|---|--|---|--|---|--|
| 3 | <p>Patravakkam (84), Mannurpettai(84) Kachanankuppam (84), Ambattur, SIDCO Estate : 65 streets</p> <ul style="list-style-type: none"> Underground Sewerage System work completed | <ul style="list-style-type: none"> 1301 Nos. of House Sewer connections are to be effected Completed: 315 Nos Entire Sewer main of length 10380 m has been completed. 524 Nos of manholes construction completed | <p>102 Nos of HSC</p> <p>Gap work of 460 m out of 893m completed. Balance-433m</p> | <p>150Nos of HSC</p> <p>Gap work of 433 m completed.</p> | <p>Net HSC to be effected :734Nos</p> | <p>Work completed. 734nos of HSCs yet to be given. Board is ready to provide connection, but the assessee have not come forward to pay the connection charges and Infrastructure Development charges. As and when the payment is received, the connection will be effected.</p> |
| 4 | <p>Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony. -211 streets</p> <ul style="list-style-type: none"> Underground Sewerage System work completed | <ul style="list-style-type: none"> Entire laying of 30823m length of sewer main work completed . 2690 Nos. of House Sewer connections are to be effected Completed:319Nos Entire 1377 Nos of Manholes constructed | <p>121Nos of HSC were effected</p> <p>Gap work of 800 m out of 1470m completed. Balance-670m</p> | <p>512 Nos of HSC</p> <p>Gap work of 670 m completed.</p> | <p>Net HSC to be effected: 1738Nos</p> | <p>Work completed. 1738nos of HSCs yet to be given. Board is ready to provide connection, but the assessee have not come forward to pay the connection charges and Infrastructure Development charges. As and when the payment is received, the connection will be effected.</p> |
| 5 | <p>Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poompuhar Nagar(D/81-5 streets), Mangalapuram(D/85-8 streets)</p> <p>Underground sewer system available. The residents are using septic tank for collection of domestic sewage.</p> | <ul style="list-style-type: none"> Entire 3950 Nos. of House sewer connections effected | | <p>Completed as on 25.05.2021</p> | | <p>Work completed</p> |


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| S.No | Issues prior to this status report | Action Plan submitted (till 03.11.2022) | Work Progress 04.11.2022-31.3.2023 | Work complete d between 1.4.2023 and 15.10.23 | Balance work to be comple ted | Target Date/ Remark |
|------|---|--|------------------------------------|---|---|---|
| 6 | TASS Industrial Estate/Depot 85 (Corporation) - 26 streets Underground Sewer system is under progress & 143 Industries are existing | <ul style="list-style-type: none"> Total length of sewer main: 2974 m Completed:2839m | 135 | - | Work completed | Work completed. 49nos of HSCs yet to be given. Board is ready to provide connection, but the assessee have not come forward to pay the connection charges and Infrastructure Development charges. As and when the payment is received, the connection will be effected. |
| | | <ul style="list-style-type: none"> Total Manholes:100Nos Completed: 95Nos | 5 | - | Work completed | |
| | | <ul style="list-style-type: none"> Entire 143 Nos of House Sewerconnections are to be effected under illamthoruminnaip u scheme Completed:24Nos | 25 | 45 | Balance 49nos. to be effected. | |
| 7 | Depot 79 to 83,87to 88 /Ward79 to 83,87to 88 Ambattur(OT) -145 streets,Kallikuppam -90 streets Underground sewer system available but residents have not availed sewer connection. Residents are using septic tank for collection of domestic sewage. | <ul style="list-style-type: none"> Total No. of houses: 29237 Nos. House sewer connections effected under illamthoruminnaip u scheme: 16791Nos. | 1135 | 2444 | Net balance of HSCs to be effected – 8867 nos. | Work completed. 8867nos of HSCs yet to be given. Board is ready to provide connection, but the assessee have not come forward to pay the connection charges and Infrastructure Development charges. As and when the payment is received, the connection will be effected. |


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| S.No | Issues prior to this status report | Action Plan submitted (till 03.11.2022) | Work Progress 04.11.2022-31.3.2023 | Work completed between 1.4.2023 and 15.10.23 | Balance work to be completed | Target Date/ Remark |
|------|--|---|------------------------------------|--|------------------------------|--|
| 8 | Depot 81/ Ward 81 KK Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 KallikuppamMenam bedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam(P art) Ward : 91- Ebenezer avenue | <ul style="list-style-type: none"> Entire Sewer main length :11110m Completed:11110 m; | - | - | Work completed | Work completed |
| | | <ul style="list-style-type: none"> Manholes:356 Completed:356 | - | - | Work completed | |
| | | <ul style="list-style-type: none"> 1115 House Sewer connections are to be given under illamthoruminnaip uscheme. Completed:1048 | 67 | - | Work completed | |
| 9 | Depot 79 / Ward 79 Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar Depot 80 / Ward 80 Puthur, VijayalakshmiPura m, Banu Nagar | <ul style="list-style-type: none"> Entire Sewer main length : 10648m Completed:10450 | 198 | - | Work completed | Work Completed (Further 100 streets which have added to this area are to be given UGSS, for which DPR is under preparation) |
| | | <ul style="list-style-type: none"> Manholes: 348 Completed:348 | - | - | Work Completed | |
| | | <ul style="list-style-type: none"> 1246 House Sewer connections to be given under illamthorum inaipuscheme. Completed:1026 | 220 | - | Work Completed | |


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| S.No | Issues prior to this status report | Action Plan submitted (till 03.11.2022) | Work Progress 04.11.2022-31.3.2023 | Work completed between 1.4.2023 and 15.10.23 | Balance work to be completed | Target Date/ Remark |
|------|--|--|------------------------------------|--|---|---|
| 10 | Depot83 /Ward 83 Katchanankuppam , Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part) Depot85 /Ward85 KamarajaPuram, TASS Avenue, Vanchinagar | <ul style="list-style-type: none"> Entire Sewer main length : 4205m Completed:3860 m | 345 | - | Work completed. | Work completed. 43nos of HSCs yet to be given. Board is ready to provide connection, but the assesseees have not come forward to pay the connection charges and Infrastructure Development charges. As and when the payment is received, the connection will be effected. (Apart from this, sewer mains are yet to be provided in 123 streets which DPR is under preparation) |
| | | <ul style="list-style-type: none"> Manholes:147 Completed:147 | - | - | Work completed. | |
| | | <ul style="list-style-type: none"> 686 House Sewer connections to be given under illamthoruminnaipu scheme. Completed: 96; | 154 | 393 | Balance 43Nosof HSC are to be effected | |

Apart from the above, the Government vide G.O. (D) No. 383, MA&WS (MC1) dated 20.10.22 have accorded administrative sanction for Rs. 18.16 crores for Detailed Project Reports for the work of UGSS for total length of **6702 Mtr** in the unsewered locations namely AnnaiSathya Nagar in Depot 86, Sivanadha Colony, MKB Nagar in Depot 85 and Padavattamman Estate and Tiny shed in Depot 84 and status of the same are detailed below:



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| STATUS OF DPR WORKS | | | | | | |
|---------------------|---|---|------------------------------------|---|--|---|
| S. No | Issues prior to this status report | Action Plan submitted (till 03.11.2022) | Work Progress 04.11.2022-31.3.2023 | Work completed between 1.4.2023 and 15.10.23 | Balance work to be completed | Target Date/ Remark |
| 1 | AnnaiSathiya Nagar (D/86) <ul style="list-style-type: none"> • UGSS work under progress • Sewer mains are to be provided in 12 streets. | <ul style="list-style-type: none"> • Length of sewer main – 1725 m • Manholes – 60 Nos • HSC – 400 Nos | Work order has been issued. | Sewer main length of 510 m completed. Manholes – 48No's completed | Balance Sewer main length – 1215m Manholes – 12Nos | Work under progress. Balance 400Nos of HSC will be effected upon completion of laying of sewer main for a length of 1215m. Probable date of completion : 31.08.2024 |
| 2 | Sivanandha Colony(D/85) <ul style="list-style-type: none"> • UGSS work under progress • Sewer mains are to be provided in 12 streets. | <ul style="list-style-type: none"> • Length of sewer main – 887 m • Manholes – 37Nos • HSC – 450 Nos | Work order has been issued. | Sewer main length of 780m completed. Manholes – 32 No's completed HSCs Effected – 160 Nos | Balance Sewer main length – 107m Manholes – 5 Nos Balance HSC to be effected – 290 nos | Work under progress. Balance 290Nos of HSC will be effected upon completion of laying of sewer main for a length of 107m. Probable date of completion : 31.03.2024 |
| 3 | MKB Colony (Depot 85/Ward 85) <ul style="list-style-type: none"> • UGSS work under progress • Sewer mains are to be provided in 21 streets. | <ul style="list-style-type: none"> • Length of sewer main – 2852 m • Manholes – 120 Nos • HSC – 630Nos | Work order has been issued. | Sewer main length of 690m completed. Manholes – 49 No's completed | Balance Sewer main length – 2162m Manholes – 71Nos | Work under progress. Balance 630 Nos of HSC will be effected upon completion of laying of sewer main for a length of 2162m. Probable date of completion : 31.08.2024 |
| 4 | Patavatamman Estate and Tiny shed / Depot 84/Ward 84 <ul style="list-style-type: none"> • UGSS work under progress • Sewer mains are to be provided in 15 streets. | <ul style="list-style-type: none"> • Length of sewer main – 1238 m • Manholes – 45Nos • HSC – 237Nos | Work order has been issued. | Sewer main length of 1238m completed. Manholes – 45 No's completed HSCs Effected – 62 Nos | Balance HSC to be effected – 175 nos | Work under progress. Balance 175Nos of HSC to be effected. Probable date of completion : 31.01.2024 |


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| KORATTUR Lake-DETAILS OF WORKS EXECUTED BY CMWSSB TO AVOID LETTING OUT SEWAGE INTO KORATTUR LAKE as on 15.10.23(excluding DPR works) | | | | | | | | | |
|--|-------------------------------------|-------------------------|---------------------|-------------------------|-----------|---------|----------------------------|-------------|---------------------------|
| S.No | House sewer Connection (HSC) in Nos | | | Sewer Main in metre | | | Machine holes in Nos | | |
| | Total HSC Nos to be given | No of Connections given | Balance to be given | Total length to be laid | Completed | Balance | Total MH to be constructed | Constructed | Balance to be constructed |
| 1 | 44282 | 32485 | 11797 | 97109 | 97109 | - | 4027 | 4027 | - |

10. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on this day of ^{15th} November 2023 and signed in my presence. 15th NOV, 2023

BEFORE ME

[Signature] 4/11/2021
ADVOCATE - CHENNAI
I. Rollenee Samuel
57, LC, MHE, CH - 104

[Signature]
AREA ENGINEER-VII
CMWSSB
No.1, Krishna Nagar,
Mogappair, Chennai-37.

[Signature]
Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

[Signature]
COUNSEL FOR 9th RESPONDENT